

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 372(ND) 2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2018

NAME OF THE COMPANY: Smt. Urmila Samota Vs. M/s. Lotus Consbuild Technocrate Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Mr. Yash Anand and Mr. David, Advocates


For the Respondent (s): Counsel for the Respondent

ORDER

Pleadings in CP 145/2017 are stated to be complete.

Ld. Counsel for the Petitioner who is the Respondent in CP No. 372/2017 prays for further time to file his reply.

Be listed for final arguments on 29th May, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)